

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/74/2016
NAME OF THE PETITIONER(S) : S.R. Radhakrishnan
NAME OF THE RESPONDENT(S) : M/s Rajaram Mills Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ROHAN RAJASEKARAN for Rajagopal & Rajkumaran Advocates	Counsel for Petitioner	Roh R
2.	T.V.P. Sai Vihari for Kumar Palchowpra	Counsel for R1 - R6	T.V.P. Sai Vihari

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R6 present. Counsel for R7 called but absent. No representation. On the last date of hearing, the counsel for R7 reported that the matter is likely to be settled between the parties. Both parties are directed to report the progress of settlement on the next date of hearing. Put up on **10.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)